

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00188/2019

Monday, this the 18th day of March, 2019

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

1. Sri.T.Arun, aged 33 years, S/o.Late K.Thomas Edison
Technician Grade – III
O/o Sr.Section Engineer (Carriage & Wagon)
Nagercoil, Southern Railway, Trivandrum Division
Residing at 3/108, Solomon Street, Anantha Nagar
Asaripallam. P.O., Nagercoil, Kanyakumari-629 004

2. M.Suresh Kumar, aged 34 years
S/o.Late Maria Siluvai.G
Technician Grade-I
O/o.ADME (Carriage & Wagon)
Nagercoil, Southern Railway, Trivandrum Division
Residing at 4/322, Udayavilai
Colachal.P.O, Kanyakumari – 629 251
Tamil Nadu

..... **Applicants**

(By Advocate Mrs.Shameena Salahudheen)

V e r s u s

1. Union of India represented by
General Manager, Southern Railway
Park Town, Chennai – 600 003

2. The Chief Personnel Officer
Southern Railway, Chennai – 600 003

3. The Senior Divisional Personnel Officer
Southern Railway, Trivandrum Division
Trivandrum - 14

..... **Respondents**

(By Advocate – Mr.Sunil Jacob Jose)

This Original Application having been heard on 18.3.2019, the Tribunal on the same day delivered the following:

.2.

ORDER (ORAL)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

The applicants who are presently working as Technicians complained about the discriminatory treatment meted out to them. The regularisation of their services in the cadre has been delayed despite the fact that they have undergone the required 6 months training. Representations made by them, copies of which are available at Annexures A-8 and A-9, remain unresponded to.

2. We are of the view that the Original Application can be disposed of at this stage itself by directing respondent no.3 to consider the representations at Annexures A-8 and A-9 giving due consideration to the orders at Annexures A-6 and A-7. Due consideration may also be extended to our order at Annexure A-5 while examining the case of the applicants. This may be done within thirty days from the date of receipt of a copy of this order.

3. The Original Application is disposed of as above. No costs.

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

List of Annexures

- Annexure A1 - True copy of the order no.06/2013/C&W(M/C) dated 31.1.2013
- Annexure A2 - True copy of the office order no.01/2007/(C&W) M/C dated 3.1.2007
- Annexure A3 - True copy of the National Trade Certificates of the first applicant
- Annexure A4 - True copy of the National Trade Certificates of the second applicant
- Annexure A5 - True copy of the order in O.A 154/2009 dated 14/1/2010 passed by this Tribunal
- Annexure A6 - True copy of the office order no.AA/DSL/137/2006 on 3/5/2006
- Annexure A7 - True copy of the Office order no.15/2011 C&W(M/C) dated 24.3.2011
- Annexure A8 - True copy of the representation submitted by the 1st applicant dated 13.12.18
- Annexure A9 - True copy of the representation submitted by the 2nd applicant dated 13.12.18

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